level of 1410 ft. only have been taken over;

- (b) whether there are some oustees, where building is halfcovered by the Dam and the rest which remained with the oustees has been irreparably damaged due to seepage and rendered dangerous and unusable:
- (c) whether other structures around the dam have also been badly damaged and their foundations rendered loose so much so that they have become dangerous and unhabitable; and
- (d) it so, whether any compensation is also proposed to be paid to the affected persons falling under (b) and (c) above, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

- (b) No such case is in the notice of the Project Administration.
- (c) and (d) There are four cases in village Dhameta which are under observation by the Project authorities regarding damage which could be either due to natural causes or due to rise of water in Beas reservoir. Any case which is found to be affected due to rise of water in the reservoir will be acquired and paid for.

Import of Crude Oil

1233. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR: SHRIMATI MARAGATHAM CHANDRASEKHAR: SHRIMATI PRATIBHA SINGH:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what is the total quantity of crude oil and petroleum products proposed for imports for the financial year 1980-81;
 - (b) whether firm arrangements

(c) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c) Our total imports of crude oil and petroleum products are likely to be of the order of 16.0 million tonnes and 6.5 million tonnes respectively during 1980-81. No difficulties are envisaged in the import of our full anticipated requirements of crude oil and petroleum products during 1980-81.

It would not be in the public interest to disclose further details.

1239, [Transferred to the 14th August, 1980].

Redevelopment scheme of Kingsway Camp

1240. SHRI JAGDISH PRASAD MATHUR: Will the Minister of SUPPLY AND REHABILITATION be pleased to refer to the answer to Unstarred Question No. 1069 given in the Rajya Sabha on the 16th May, 1979 and state:

- (a) what steps have since been taken by Government to expedite the execution of the Redevelopmnt Scheme of Kingsway Camp, Delhi;
- (b) whether Government have taken vacant possession of one-room tenements in Outtram Line and Hudson Line from all those persons who have been allotted alternative plots under the redevelopment scheme in Dr. Mukherji Nagar; if so, what is the number of such persons;
- (c) if not, what are the reasons therefor and what steps are now proposed to be taken in this regard; and
- (d) whether Government propose to take action against the authorities responsible for delay in taking possession of these tenements since 1972?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) Since the Scheme is

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primarily a slum clearance scheme, the Government have on reconsideration, decided to leave the question of its further implementation to the concerned agencies as part of their normal activities.

(b) to (d) The allottees of plots were required to hand over vacant possession of one-room tenements within one year. The Municipal Corporation of Delhi has so far taken over possession of 45 tenements. There are still 800 tenements the vacant possession of which is yet to be taken. The Municipal Corporation of Delhi is taking appropriate steps in the matter.

उत्तर प्रवेश में बाढ़

1241. श्री कलराज मिश्र: क्या सिचाइं मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार उत्तर प्रदेश की बाढ़ के बारे में जानकारी है, जिससे राज्य के पूर्वी क्षेत्रों में भारी हानि पहुंची हैं;
- (ख) यदि हां, तो मृतकों, मंकानों के गिरने तथा खड़ी फसल को हुई हानि के बारे में ब्यौरा क्या है; ग्रौर
- (ग) वर्षातथा बाढ़ के ग्राने से पूर्व रोक थाम करने के लिए किये गये उपायों का ब्यौरा क्या है?

†[Floods in U.P.

1241. SHRI KALRAJ MISHRA: Will the Minister of IRRIGATION be pleased to state:

- (a) whether Government are aware of the floods in Uttar Pradesh which have caused heavy loss in the eastern region; of the States;
- (b) If so, what are the details of loss in terms of human life, house collapsi's and standing crops; and
- (c) what are the details of the preventive measures taken before the start of the rains and the floods?]

सिचाई मंत्री (श्री केदार पाण्डे):
(क) से (ग) राज्य सरकार द्वारा दी
गई सूचना के अनुसार उत्तर प्रदेश में
हाल की बाढ़ों से 31 जिले प्रभावित हुए हैं
क्षति का ब्योरा निम्न प्रकार है:---

प्रभावित गावों की संख्या 10673 प्रभावित जन संख्या 57 लाख प्रभावित कुल क्षेत्र (हेक्टेयर) 11.47 लाख प्रभावित फसलों का क्षेत्र (हे॰) 5.7 लाख

क्षतिग्रस्त मकानों की संख्या 1.28.273 मृत व्यक्तियों की संख्या 222 मृत पशुऔं की संख्या 573

जिला/राज्य स्तर के अधिकारियों को बांधों सहित बाढ़-नियंतण वर्क्स का निरीक्षण करने के निदेश दिए गए थे ताकि इस बात को सुनिश्चित किया जा सके कि वे ठीक-ठीक हैं और बाढ़ मौसम के प्रारम्भ होने से पहले सभी निकास नालियों को ठीक ढंग से सफाई की जा सके। प्रभाव-कारी ढंग से बाढ़ का मुकाबला करने और बाढ़-सहायता पहुंचाने के लिए अपेक्षित अन्य आपातकालीन उपायों के लिए भी अनुदेश दिए गए थे। राज्य में बाढ़ की स्थित का सामना करने के लिए कए प्रबन्धधों के पुनरीक्षण के लिए उत्तर प्रदेश के मुख्य सचिव की अध्यक्षता में 7 जून, 1980 को एक उच्च स्तरीय बैठक भी हुई थी।

†[THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) to (c) As reported by the State Government, 31 districts are affected by the recent floods in Uttar Pradesh. The details of the losses are as follows:—